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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 07/2018

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Ingram Micro India Pvt.Ltd.
V/s.
The Mobilestore Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Sr Adv. Nitin Thakkar.

1 Kedarwala, { Ingram Micro
Sagar Wagle } APP S. P.
Supriya }

Adv. Archana Shah f/w

Adv. Girilal for Respondent

~~Adv. for Respondent il b~~

Rajani Associate



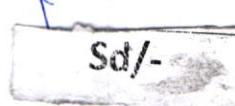
ORDER

CP 07/I&BP/NCLT/MB/MAH/2018

At request of the parties, list this matter on 8.2.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)